

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.26
IA No.490/2021 and 424/2020
In
CP(IB) No.43/Chd/Pb/2017
(Admitted)
Under Section 7 & 60(5) IBC 2016 and Rule 11 NCLT Rules, 2016**

In the matter of:-

Punjab National Bank	...Petitioner/Financial Creditor
Vs.	
Concord Hospitality Pvt. Ltd and Ors.	...Respondent/Corporate Debtor

As the Hon'ble Member (Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence adjourned to 25.04.2023.

Sd/-

Court Officer

March 14,2023
DS